

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**(IB)-903(PB)/2018**

**IN THE MATTER OF:**

Psons Singapore Pvt. Ltd.

.... Applicant/petitioner

Vs.

Twenty First Century Wire Rods Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 26.07.2018**

**Coram:**

**Dr. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant/petitioner: Ms. Manisha Chaudhary & Mr. Mansumyer Singh, Advs.

For the respondent : -

**ORDER**

Notice to show cause to the respondent be issued as to why this application be not admitted for triggering the insolvency resolution process for 23<sup>rd</sup> August, 2018. Process dasti only.

List the matter on 23<sup>rd</sup> August, 2018.

Sd/-

**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**

Sd/-

**(Dr. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

26.07.2018  
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